

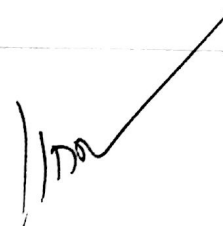
For information of Nationalized banks

SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from ~~06-05-2016~~ ⁰¹⁻⁰⁶⁻²⁰¹⁶ to ~~31-05-2016~~ ¹⁵⁻⁰⁶⁻¹⁶ will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

Srl. No.	FDR Amount	Tenure of present deposit/ maturity date	Period for further renewal
1	Rs.5,35,123/- + interest	10.6.2016	One year Common order.
2	Rs.5,35,123/- + interest	10.6.2016	One year Common order.
3	Rs.36,45,925/- + interest	14.6.2016	Six months

Dated: 14.05.2016


(P.S.N. MURTHY)
A.R.-cum-D.D.O.
Supreme Court of India

